

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. No.76 of 2004
IN
O.A. No.1266 of 1999

32

NEW DELHI, THIS THE 5TH DAY OF OCTOBER, 2004

HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)

Shri Tek Chand,
S/o Shri Ram Bahadur,
Quarter No.1, Govt. Boys Sr. Sec. School,
I.A. RI., New Dehi-110012.

.....APPLICANT

(By Advocate : Shri Savita Kasana)

VERSUS

1. Mr. P.K. Jain
Additional Director General,
Directorate of Management Services,
(Customs and Central Excise),
Head Office : I.T.O., New Delhi.
2. Mr. Suman Nayar,
Commissioner, Directorate of Management Services,
(Customs and Central Excise),
405/8, Rajinder Place,
New Delhi-110008.

.....RESPONDENTS

(By Advocate : Shri R.N. Singh)

ORDER (ORAL)

SHRI SHANKER RAJU, MEMBER (J) :

Learned counsel of the applicant seeks withdrawal of the Contempt Petition with liberty to assail applicant's grievances at an appropriate stage, which is accordingly disposed of with liberty aforesaid. Notices are discharged.

S. Raju
(SHANKER RAJU)
MEMBER (J)

V.K. Majotra
(V.K. MAJOTRA) S.10.04
VICE CHAIRMAN (A)

/CC/